

thousand recommendations have been made so far for the welfare of the scheduled castes and scheduled tribes but no concrete steps have been taken till now in this connection.

The Commission is not working effectively as it does not have adequate powers.

I would, therefore, suggest that keeping in view the principle of 'Welfare for All', the Government should take immediate steps to speed up the welfare measures for the down-trodden and exploited people.

[English]

(vi) Providing financial assistance for development of Uppada Village, Andhra Pradesh as a tourist centre

SHRI GOPAL KRISHNA THOTA (Kakinada) : Sir, Uppada is a small village in East Godavari district in Andhra Pradesh. It is a beautiful place surrounded by sea. If the Central Government takes initiative to develop it into a tourism centre, it would be as good as Goa beach resort. There is a beach road connecting Kakinada port and Visakhapatnam port. This road goes through the Uppada village. From Kakinada to Visakhapatnam, we can witness natural scene on one side and the sea on the other side of the road. World Bank aid was given for this road. A large number of fishermen community is there. These fishermen catch a lot of prawns and fish with local made boats. If the Government provides fully subsidised mechanised fishing boats, they can earn a lot of foreign exchange through fishing catches. The Government should also develop the port. Now the ships are not coming up to the sea shore. These are anchored 5 miles away from the sea shore. The Central Government is requested to give financial assistance for development of Uppada as a tourist centre and for purchase of mechanised boats by fishermen.

(vii) Need of appoint adequate staff in the Office of the Central Board of Film Censors, Madras

SHRI A.C. SHANMUGAM (Vellore) : Madras is the biggest centre which produces

about 300 films in a year in different South Indian languages like Tamil, Telugu, Malayalam, etc. No less than 150 films are produced in Tamil alone in Madras. The film industry has invested crores of rupees in their respective projects.

The Madras Office of the Central Board of Film Censors is under-staffed to examine and certify the films presented for censoring. At present there is only one Regional Officer at Madras. In addition to his duties as Regional Officer, he has to look after the Information and Publicity work with the result that he is not able to devote sufficient time to the work of film censor. In this process, the film industry based in Madras is suffering because of lack of timely certification work. To illustrate this by an example, three Tamil films listed for censorship on 14th April, 1986 at Madras could not be seen as the officers concerned were busy otherwise. The producer concerned has suffered a huge loss as the film could not be released on schedule.

The South Indian Film Chamber of Commerce have made several representations to this effect in the last several months but no proper action has been taken.

Through the forum of this august House, I would request the Minister of Information and Broadcasting to appoint adequate staff at Madras on permanent basis so that the film industry does not suffer losses any more.

[Translation]

(viii) Need to hand over the historical building presently housing the Institute of Advanced studies to the Himachal Pradesh Government

SHRI K.D. SULTANPURI (Simla) : Mr. Deputy Speaker, Sir, there is an important building of Government of India in Himachal Pradesh. Beside it, there are several small buildings and the entire complex is known as Rashtrapati Bhavan. This building was constructed during the British regime and it took many years to construct it. After India's Independence the President used to stay here during the summer. The Bhavan is well built and has